

ITEM NO.2

COURT NO.12

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 369/2024

ABDULLAH MOHAMMED FAIZ & ANR.

Petitioner(s)

VERSUS

NATIONAL TESTING AGENCY (NTA) & ORS.

Respondent(s)

(FOR ADMISSION and IA No.131601/2024-EXEMPTION FROM FILING O.T.
IA No. 131601/2024 - EXEMPTION FROM FILING O.T.)

Date : 13-06-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA
(VACATION BENCH)

For Petitioner(s) Mr. Shwetank Sailakwal, AOR
Mr. Mayank Suryan, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. Naresh Kaushik, Sr. Adv.
Mr. Kanu Aggarwal, Adv.
Mr. Vardhman Kaushik, AOR
Mr. Nishant Gautam, Adv.
Mr. Dhruv Joshi, Adv.
Mr. Anand Singh, Adv.
Mr. Mayank Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Tag with WP(C) No. 335 of 2024

Issue notice.

Learned counsel appearing on advance notice
for the National Testing Agency(NTA) prays for and is
granted two weeks time to file response.

List on 8th July, 2024.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)